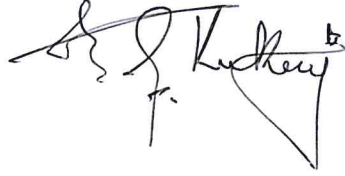


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 07.08.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.66/BB/ 2017	-	Admission	Rule-4 of IB	Axis Bank Ltd Vs Lotus Shopping Centres Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	ANIMESH BISHT SHARAN. A. KUKREJA VARDAN AHLUWALIA 7022020508 (FOR CYRIL AMARCHAND)	FOR APPLICANT	

Counsel for petitioners present. The matter is listed today for admission.

We have heard the counsel who has filed a memo about service of notice on respondent regarding date of hearing of this matter today.

However, the Tribunal feels that a notice to go to the respondent from the Tribunal's side for which counsel for petitioner has no objection if notice is ordered by the Tribunal to the respondent before admission.

Registry to prepare notices and counsel for petitioner to collect the notices from the Registry and serve it on respondents.

List it on 16.08.2017.

Counsel for petitioner has filed a memo to the effect that objections raised by the Registry is complied. Registry to verify the same in the meantime.


MEMBER (J)


MEMBER (T)